NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/621/(IB)/2017

NAME OF THE PETITIONER(S)

: HIMALAYA VENTURES LTD

NAME OF THE RESPONDENT(S)

: CARAVEL LOGISTICS

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AUMASA PREISHNAW PAN

Jor Corprade

SHYAM GOPAL

FOR VINEET SUBRAMANI

COUNSEL FOR

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that part payments have been made to the Applicant and for balance payments Security Cheques comprising five in numbers are handed over to the Counsel for the Applicant in Open Court. Counsels prayed for time to place a joint memo of compromise on the record. At request, time is enlarged. Put up on 05.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)